To further improve upon the quality of linen, Indian Railways have decided to set up state of the art Mechanized Laundries at important stations. Results obtained from the Pilot Laundry set up by Central Railway have been encouraging.

(c) Does not arise.

Operation of trains on the line of road transport

†2213. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a decision has been taken to operate trains on the line of road transport operation in the country;
 - (b) if so, the facts thereof;
 - (c) the railway routes selected for the first phase; and
 - (d) the modalities chalked out for the operation of railway routes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) No, Sir.

(b) to (d) Do not arise.

Stampede at New Delhi railway station

†2214. SHRI RAVI SHANKAR PRASAD:

SHRIMATI MAYA SINGH:

SHRI RAM JETHMALANI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government did not take adequate security measures after loss of lives and property in stampede took place at New Delhi Railway Station on 13 November, 2004;
- (b) whether it would have been possible to prevent stampede occurred on 16 May, 2010 if adequate security measures have had in place after the above said incident and people may not have died untimely;
- (c) the people found responsible for this accident by Railways and the action taken against them;

†Original notice of the question was received in Hindi

- (d) the assistance given by Railways to families of people died in these accidents; and
- (e) the details of security measures taken by Railways after these accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIE. AHAMMED): (a) to (c) No, Sir. Adequate security measures were adopted at New Delhi Railway station after the incident of 13 November, 2004.

There was a melee at New Delhi Railway station recently on 16.05.2010 arising out of an incident of stumbling of a lady passenger due to falling of luggage, in which 03 persons died and 08 persons sustained minor injuries.

The incident was enquired into by a High Level Committee. The inquiry committee in its interim report has observed that it was an incident of stumbling of a lady passenger due to falling of luggage. The final report is awaited.

(d) In the incident of 13 November, 2004, payment of ex-gratia of Rs. 4,00,000/- to 4 deceased persons at the rate of Rs. 1,00,000/- each, Rs. 30,000/- to 2 two persons having grievous injury at the rate of Rs. 15,000/- each and Rs. 40,000/- to 8 persons having simple injury at the rate of Rs. 5,000/- each has already been made by the Railways. An amount of Rs. 5,66,460/- as compensation has also been paid by the Railways in two cases decided by the Railway Claims Tribunal in favour of the claimants so far.

In the incident of 16 May, 2010, payment of ex-gratia of Rs. 6,00,000/- to 3 dead persons at the rate of Rs. 2,00,000/- each and Rs. 1,20,000/- to 8 persons injured at the rate of Rs. 15,000/- each has already been made by the Railways.

- (e) Following steps are being taken to prevent such accidents at Railway platforms:
- i) Running of special trains from different stations especially in Metropolitan cities like Delhi, Mumbai, Kolkata, Chennai etc. to clear extra rush during holidays and festive seasons to decongest major stations.
- ii) Better crowd management through effective use of Public Address System and Electronic Surveillance System at important Railway stations.
- iii) Restriction of issuing platform tickets in specific periods especially during summer rush / festive seasons.
 - iv) Increasing the number of platforms to decongest the existing platforms.
 - v) Deployment of additional staff during peak rush periods.